

Telecom Disputes Settlement & Appellate Tribunal

New Delhi

Dated: 22<sup>nd</sup> February, 2022

No. 1/Judicial/Misc./TDSAT/2012

CIRCULAR

In continuation of this Tribunal's Circular of even number dated 09.02.2022, all advocates/parties are hereby informed that until further order, the Hon'ble Bench of this Tribunal shall continue to hear all matters including matters under the head "For Hearing" in the following modes w. e. f. 02.03.2022 :-

- (i) Sitting of Hon'ble Tribunal via Virtual Mode on Monday, Wednesday and Friday;
- (ii) Sitting of Hon'ble Tribunal in Physical mode on Tuesday and Thursday.

The advocates/parties concerned appearing in physical mode are requested to follow due COVID Protocol of the Government as notified from time to time and entry to the Court Room may be restricted if the concerned person has not been fully vaccinated.

  
22/2/2022.  
Registrar

Copy to:

1. Notice Board.
2. TDSAT's website.
3. PPS to Hon'ble Chairperson, TDSAT.
4. PS to Hon'ble Member, TDSAT.